CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 221/GT/2020

Subject : Petition for revision of tariff of Badarpur Thermal Power Station for the period from 1.4.2014 to 15.10.2018 after the truing up exercise.

Petitioner : NTPC Limited

Respondents : BRPL and 4 ors.

Date of Hearing : 20.9.2022

Coram : Shri I.S Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member

Parties Present : Shri Sitesh Mukherjee, Advocate, NTPC Shri Deep Rao, Advocate, NTPC Shri Arjun Agarwal, Advocate, NTPC Shri Raunak Jain, Advocate, TPDDL Shri Rahul Kinra, Advocate, BRPL and BYPL Shri Aditya Ajay, Advocate, BRPL and BYPL

Record of Proceedings

During the hearing, the learned counsel for the Respondents BRPL and BYPL prayed for adjournment of the hearing, in order to file their replies to the additional submissions filed by the Petitioner. The request of the learned counsel was accepted and the Commission adjourned the hearing.

2. The Respondents BRPL & BYPL are permitted to file their replies as stated above, on or before **10.10.2022**, after serving copy on the Petitioner, who may, file its rejoinder, if any, by **21.10.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted for any reasons whatsoever.

3. The Petition shall be listed for hearing on **08.11.2022**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)